

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 9

C.P. (IB)/2711(MB)2019 IA 3855/2023

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **29.08.2023**

NAME OF THE PARTIES: - **ANANT PLASTICS INDUSTRIES VS MAXPRO
HOMECARE PRODUCTS PRIVATE LIMITED**

IBC Under Sec 9 Rule 11 of NCLT, 2016

ORDER

CS PS Thakre appeared for the Applicant/IRP.

IA No. 3855/2023

1. The present application is filed by Mr. Girish Siriram Juneja, Interim Resolution Professional under Rule 11 of the National Company Law Tribunal, Rules 2016 r/w Regulation 30(A) of the Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 seeking withdrawal of Company Petition.
2. Ld. Counsel appearing for the Applicant submits that the present Company Petition was admitted to CIRP vide order dated 25.07.2023. Subsequent thereto, parties have settled the debt, claimed in default, by settlement agreement. It is further informed to this Bench that CoC has not been constituted.
3. The Applicant further submits that the Financial creditor has submitted Form-FA dated 18.08.2023 for withdrawal of CIRP process.
4. After hearing the submissions made by the IRP and upon perusing the material available on record, this Bench feels that the above application deserves to be allowed and accordingly, **IA No. 3855/2023** is **allowed** and C.P.(IB)2711(MB)2019 stood disposed.
5. Consequently, the Corporate Debtor is taken out of rigors of CIRP from the date of this Order, and the moratorium u/s 14 of the Code ceases to be in

effect immediately. The IRP is discharged and is directed to hand over the control and possession of assets/records of the Corporate Debtor, if taken so far. The Corporate Debtor shall settle the dues of the IRP in relation to CIRP costs within one week, if not done so far.

In view of the disposal of the above Company Petition, all the pending IA's and MA's, if any, also stood disposed of.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna